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Madhya Pradesh Niji Vishwavidyalaya (Sthapana Avam Sanchalan) Sanshodhan Adhiniyam, 2012

7 of 2013

[09 January 2013]

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Madhya Pradesh Niji Vishwavidyalaya (Sthapana Avam Sanchalan) Sanshodhan Adhiniyam, 2012

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An Act further to amend the Madhya Pradesh Niji Vishwavidyalaya (Sthapana Avam Sanchalan) Adhiniyam, 2007.

Be it enacted by the Madhya Pradesh Legislature in the Sixty-third year of the Republic of India as follows:--

** Published in M.P. Rajpatra (Asadharan) dated 9-1-2013 Page 28(1).

1. Short title :-

(1) This Act may be called the Madhya Pradesh Niji Vishwavidyalaya (Sthapana Avam Sanchalan) Sanshodhan Adhiniyam, 2012.

2. Amendment of Schedule :-

In Schedule to the Madhya Pradesh Niji Vishawavidyalaya (Sthapana Avam Sanchalan) Adhiniyam, 2007 (No. 17 of 2007), after serial number 9 and entries relating thereto, the following serial number and entries relating thereto shall be inserted, namely:--

SCHEDULE

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}
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S. No.	Name of Private University	Name of sponsoring body	Mode of forming sponsoring body	Main Campus	Jurisdiction
(1)	(2)	(3)	(4)	(5)	(6)
"10.	Techno Global University Sironj, District Vidisha	Techno India Trust, Kolkata	Public Trust registered under the Indian Trusts Act, 1882 (No. 2 of 1882)	Techno Global University Sironj, District Vidisha (M.P.)	Whole of Madhya Pradesh".

3. Repeal and saving :-

- (1) The Madhya Pradesh Niji Vishwavidyalaya (Sthapana Avam Sanchalan) Sanshodhan Adhyadesh, 2012 (No. 4 of 2012) is hereby repealed.
- (2) Notwithstanding the repeal of the said Ordinance anything done or any action taken under the said Ordinance shall be deemed to have been done or taken under the corresponding provisions of this Act.